

ensured that the benefits of subsidised cotton yarn reaches the handloom weavers.

[English]

Purchase of Cotton by CCI

*498. SHRI SHANTILAL PURSOTAMDAS PATEL :
SHRI SANAT MEHTA :

Will the Minister of TEXTILES be pleased to state :

(a) the total purchase made by Cotton Corporation of India from various cotton-growing States during the current year; and

(b) the total quantity of cotton exported by Cotton Corporation of India against the purchase made during the past three years?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :
(a) Statewise purchases of cotton by CCI from various cotton growing States in the current year i.e. 1995-96 (Sept.-Aug.) have been as under :

States	(As on 19.8.96) Qty. Purchased (in bales of 170 kg. each)
Punjab	1,22,388
Haryana	72,783
Rajasthan	1,22,958
Gujarat	2,31,730
Madhya Pradesh	2,23,653
Andhra Pradesh	2,11,291
Karnataka	23,715
Tamil Nadu	2,013
Others	5,424
Total	10,15,955

(b) Total export and purchase of cotton by CCI during the last three years are as under .

Year	Qty. Purchased (in lakh bales of 170 kg. each)	Qty. Exported (in lakh bales of 170 kg. each)
1992-93	11.86	6.06
1993-94	7.76*	1.46
1994-95	8.43	0.085

Excludes 65,300 Bales purchased from Maharashtra State Co-op. Cotton Growers Mktg. for production of Hank Yarn for distribution among Handloom Weavers

Foreign Borrowings

*499. SHRI UTTAM SINGH PAWAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to fix any limit of the amount of borrowings by Union Government from foreign countries/institutions;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). At present there is no proposal under consideration of the Government for fixing any limit of the amount of borrowings by the Union Government from multilateral and bilateral foreign donors.

Union Government borrows from multilateral and bilateral donors for the country's economic development. However, country's external debt burden and debt servicing liability are always kept in view while contracting new loans.

Non-Viable Branches of G.I.C.

*500. SHRI PRADIP BHATTACHARYA : Will the Minister of FINANCE be pleased to state :

(a) whether the General Insurance Corporation (GIC) propose to close down non-viable branches of its subsidiaries;

(b) if so, the facts and details thereof;

(c) whether the Government propose to merge non-viable branches with the viable ones;

(d) if so, the details thereof; and

(e) if not, the other alternatives proposed to be taken to make them viable?